

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 994 of 2019

IN

DFR NO. 1481 OF 2019

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s. Aryan MP Power Generation Pvt. Ltd. ...Appellant(s)
Versus**

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

ORDER

Issue notice to the Respondents on the I.A. No.994 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 17.07.2019. Dasti, in addition, is permitted.

List the matter on **01.07.2019.**

**(S. D.Dubey)
Technical Member**

pr/kt

**(Justice Manjula Chellur)
Chairperson**